

[4 August, 2000]

RAJYA SABHA.

MR. CHAIRMAN: Please sit down. The hon. Prime Minister has come now. Mr. Azmi, please sit down.

STATEMENT BY PRIME MINISTER

Recent massacre in various places in Jammu and Kashmir

THE PRIME MINISTER (SHRI ATAL BIHARI VAJPAYEE): Mr. Chairman. Sir, I visited Pahalgam and Srinagar on Thursday (3.8.2000) to study the situation arising out of recent massacre in various places in Jammu and Kashmir and of pilgrims at Pahalgam. I am thankful to Shrimati Sonia Gandhi, Shri Somnath Chatterjee, Shri Mulayam Singh Yadav, Shri Yerrannaidu and Shri Ghulam Nabi Azad for agreeing to join me at such a short notice. My colleagues, Shri George Fernandes, Kumari Mamata Banerjee and Shri Chaman Lat Gupta also joined me along with the Chief of Army Staff. From Srinagar, the Governor and the Chief Minister of Jammu and Kashmir accompanied us.

Our visit was also intended to assure the people of the State that the entire nation stood by them at this hour and to share their grief over the inhuman behaviour of the terrorists against innocent people belonging to the State as well as many from other parts of the country on pilgrimage to Amarnath.

The briefing which we were given by the Chief of the Unified Command and security forces, made it dear that perpetrators of these heinous crimes were foreigners. Arms and ammunitions recovered from them clearly establish their links with Pakistan-based Lashkar-e-Toiba.

Delegations of local population as well as pilgrims met me and spoke to me about the difficulties they were facing in the wake of the killings.

The House, I am sure, is one with me in assuring the people of Jammu and Kashmir and the nation that we will not yield before terrorism. I may add that while the fight against terrorism will be continued, India will not give up efforts for restoration of peace in Jammu and Kashmir.

I made it dear at Srinagar that the dialogue with Hizbul Mujahideen is a part of this effort. Other groups who have chosen the path of violence should also realise that the people of Jammu and Kashmir want peace in the State. It is futile for them to continue on the path of violence. They

should come forward for talks with the Government for redressal of their grievances.

SHRI SANGH PRIYA GAUTAM (Uttar Pradesh): I think, there is no need for clarifications. The leaders from all the political parties went with him. Leaders of all the political parties accompanied the hon. Prime Minister. Therefore, there is no need for any clarifications. ...*(Interruptions)*...

SHRI ARJUN SINGH (Madhya Pradesh): Sir, this is a presumption. We want to seek clarifications.

SHRI EDUARDO FALEIRO (Goa): Sir, these are not militants, but these are butchers, these are murderers. Their purpose is, in my opinion, two fold. One is to create enmity between Hindus and the different communities of India. The second is to see that constant conflict continues between India and Pakistan and the relationship is not normalised. In this context, will the Prime Minister see that these murderers are tracked down and dealt with mercilessly? Will he call upon Pakistan to close down the establishments where these terrorists are being trained? Will the hon. Prime Minister be deterred from his decision to carry on with the peace process and normalisation of relations with our neighbour? Specifically, during the next UN Session, will he meet General Musharraf as a prelude to this dialogue or will his Foreign Minister meet his counterpart from Pakistan? Thank you.

SHRI ARJUN SINGH : Sir, I have carefully read the statement of the Prime Minister. While all of us identify ourselves with the sentiments expressed here about the attitude of India towards the sponsors of terrorism and the terrorists, I see something very fundamentally lacking in the statement. I want to know whether the Government and the Prime Minister tried to ascertain what was the preparedness on our part to meet these acts. The spirit of accountability of the Government can't be slurred over by the sentiments alone. In the sentiments, we are with you. But the fact that accountability has also to be fixed is very desirable in our democratic system, I see nothing mentioned in this statement whether you would ask for a judicial inquiry or any other inquiry. I consider—I am sure the House also would consider it proper-if a judicial inquiry is held into this ghastly incident, the responsibility is fixed on those who have not carried out their responsibilities.

श्री संजय निरुपम (महाराष्ट्र): सभापति महोदय, आदरणीय प्रधान मंत्री महोदय ने अपने बयान के आखिरी पैरा में बताया कि I made it clear at Srinagar that the dialogue with the Hizbul Mujahideen is a part of this effort.

कश्मीर में शांति होनी चाहिए, पूरे देश में शांति होनी चाहिए और कोई भी समाज, कोई तबका, कोई भी संगठन अगर शांति के लिए सम्वद स्थापित करने के लिए तैयार है तो उससे बातचीत करनी चाहिए इससे कोई विरोध नहीं है, कोई इससे इंकार नहीं कर रहा है। लेकिन माननीय प्रधान मंत्री जी की कल प्रेस कांफ्रेंस की रिपोर्ट जो टेलीविजन पर मैंने देखी, उसमें जो आपका सुझाव है, उनकी जो पहली शर्त है कि कांस्टीट्यूशनल फ्रेम वर्क में कोई प्रि-कंडीशन नहीं होगी, यानी संविधान के दायरे से बाहर जाकर के भी बात की जा सकती है आतंकवादी संगठनों से, विशेषकर हिजबुल मुजाहिदीन से जिसकी तरफ से प्रस्ताव आया है। तो मैं माननीय प्रधान मंत्री जी से जानना चाहता हूँ कि इसे जरा स्पष्ट करें कि संविधान के दायरे से बाहर जाकर किस तरह की बातचीत हो सकती है, क्या शर्त हो सकती हैं? अगर प्राथमिक स्तर पर उन शर्तों के बारे में कोई निर्णय हो पाया है तो शर्तों के बारे में सदन को बताएं, मुझे बताएं? धन्यवाद।

+मौलाना अबेदुल्ला खान आजमी (बिहार): शुक्रिया सर। प्रधान मंत्री जी का जो बयान आया है वह हकीकत से भरपूर बयान है। मैं नहीं समझता हूँ कि इस पर किसी तरीके के किसी सवाल की जरूरत थी। मैं सिर्फ यह कहना चाहता हूँ कि इस वक्त जो दुर्भाग्यपूर्ण घटना अमरनाथ यात्रियों के साथ घटी है और उससे पूरा देश ही नहीं बल्कि सारी इन्सानियत दुखी और सहमी है। इस घटना की तो हम मजम्मत करते ही हैं। मैं यह अर्ज़ करना चाहता हूँ कि इस वक्त देश को इस तरह के सेंसेटिव हादसों से बचाने की बहुत सख्त जरूरत है। साथ ही साथ उन तमाम लोगों से बात करनी चाहिए जो लोग इस तरह के मामलात में अपनी किसी भी ख्वाइश की गलत रोटियां सेक रहे हैं। मुल्क को हर तरह से अमनो-इत्मिनान से रखने के लिए मुल्क में इस तरह की घटना न होने देने के लिए और देश को बचाने के लिए प्रधान मंत्री जी ने क्या प्रोग्राम बनाया है, यह बताने की कृपा करें?

श्री राजीव शुक्ल (उत्तर प्रदेश): सभापति जी, यह बात बिल्कुल स्पष्ट थी कि जब पीस प्रोसेस जम्मू-कश्मीर में हिजबुल मुजाहिदीन के साथ, हुर्रियत कांफ्रेंस के साथ शुरू हुआ है तो पाकिस्तान इस तरह की घटनाएं करवायेगा, यह एक्सपेक्टिड था। मेरे ख्याल से जो सेक्योरिटी एजेंसी हैं, उनकी जानकारी में होना चाहिए था, इंटेलीजेंसिया की जानकारी में होना चाहिए था कि इस तरह की हरकत होगी की पीस प्रोसेस स्कटल किया जाए। मैं यह जानना चाहता हूँ कि जब एक तरफ डायलॉग का प्रोसेस शुरू हो रहा था तो दूसरी ओर अमरनाथ यात्रियों की सुरक्षा के लिए पूरा सेक्योरिटी मुहैया कराने के इंतजाम पुख्ता किए गए थे या नहीं किए गए थे या इस एंगल को दरकिनार किया गया था?

दूसरी बात यह है कि पाकिस्तान इस समय पूरी दुनिया के सामने एक्सपोज हो रहा है, एक तरफ तो वह कोशिश कर रहा है कि बातचीत हो, उस पर किसी का भी दबाव न हो, लेकिन दूसरी ओर लश्कर-ए-तोएबा के पीछे भी पाकिस्तान है। अब जो लश्कर-ए-तोएबा की तरफ से घटनाएं हो रही हैं, उनसे निपटने के लिए क्या कदम उठाए गए हैं? जो दोनों तरफ के मिलिटेंट हैं वे एक-दूसरे से मिले हुए हैं, उन्हें आईडेंटिफाई करना मुश्किल हो सकता है। उसमें जो हिजबुल मुजाहिदीन से जुड़े हुए आतंकवादी हैं उनके खिलाफ भी कार्रवाई हो जाए क्योंकि लश्कर-ए-तोएबा से उनको अलग करना मुश्किल है। उनको कैसे अलग, सेप्रेट करेंगे ताकि वे लोग बुरा मानकर कहीं बीच में डायलॉग का प्रोसेस न रोक दें? जो वार्ता शुरू हुई है वह बहुत महत्वपूर्ण है और यह गोल्डन अपरच्युनिटी है जिसको नहीं खोना चाहिए।

† Transliteration of the speech in Persian Script is available in Hindi version of the Debate.

+श्री शरीफ-उद्-दीन शरीक (जम्मू कश्मीर): आनरेबल चेयरमैन साहब, सबसे पहले मैं वजीरे आजम को मुबारकबाद इसलिए दूंगा कि यह फौरीतौर पर अल्मनाक और शर्मनाक, दरिंदगी का जो वहां मुजाहिरा किया गया मिलीटेंट की तरफ से उनको क्या कहें, कौन सा बदतरीन नाम डिक्शनरी में होगा जो उनके लिए लगाएँ। उनको कोई मुसलमान कहे तो इस्लाम की तौहीन है। यह इस्लाम की बेइज्जती है अगर कोई उन्हें मुसलमान कहे। उनको इन्सान कहे तो वह भी इन्सानियत की बेइज्जती है। अगर दरिंद कहे तो वह दरिंद की भी बेइज्जती है, दरिंदों में भी कुछ न कुछ इखलाक होता है, दरिंदों में भी कुछ न कुछ मेयार होता है, दुश्मनी का भी एक मेयार होता है, लेकिन यह मखलूक ही ऐसी है जो जलीलतरीन मखलूक है और इस मखलूक को जितना जल्दी खत्म किया जाए इस दुनिया से तो बहुत अच्छा है। वजीरे आजम इस घटना के इमीडिएट बाद वहां पर तशरीफ ले गए और वहां के लोग, वहां की सरकार, वहां एडमिनिस्ट्रेशन को एक बूस्ट मिला, इसके लिए मैं इनका शुक्रिया अदा करूंगा और मुबारकबाद भी दूंगा। साथ ही इन्होंने जिस अजम इरादा रखते हुए हिजबुल मुजाहिदीन के साथ बातचीत जारी रखने की बात कही उसकी हम पुरजोर तारीफ करते हैं क्योंकि उन लोगों को पता चल गया है कि खून बहाने से अब दरिंदगी का मुजाहिरा करने से कोई मसला हल नहीं होता है। अगर कोई मसला हल होना है तो वह बातचीत से ही होना है। दरअसल हमारे मुल्क के खिलाफ यह एक साजिश है। हम यहां हिन्दू, मुसलमान, सिख, ईसाई और पारसी सभी किस्म के लोग, भांति-भांति की बोलियाँ बोलने और मुख्तलिक धर्मों को मानने वाले सभी लोग इकट्ठा हैं और हमारा यह मुल्क एक मजबूत किला इन्सानियत के रिश्ते का है। इस किले को तोड़ने के लिए सब कुछ हो रहा है। वजीरे आजम से मेरी बहुत ही अदब के साथ गुजारिश है कि इस वक्त मुल्क में, चूंकि यह सेंसेटिव मामला है, सारे मुल्क पर नजर रखनी चाहिए, कहीं कुछ कम जहन लोग या कम अक्ल लोग जज्बात में आकर कोई ऐसी बात न कर दें जिससे मुल्क में और भी दुश्वारियाँ, मुश्किलात पैदा हों, क्योंकि मैंने सुना है कि कई जगहों पर जलूस निकल रहे हैं। और इन जलूसों में मजहब के इश्तआल-अंगेज बातें की जा रही हैं, उनकी तरफ भी ध्यान देने की जरूरत है।

श्री जीवन राय (पश्चिमी बंगाल): हड़तालें भी हो रही है।

+श्री शरीफ-उद्-दीन शरीक: यह तो नैचुरल है। हरेक को प्रोटेस्ट करने का हक है लेकिन उसमें जज्बात पर काबू रखते हुए बात करने की जरूरत है। दूसरी बात यह है कि मेरी गुजारिश है कि आईना इस किस्म के वाकयात न हों और बॉर्डर को ज्यादा टाइट किया जाए। इस बारे में आपने क्या मुतालिका हुक्काम को, फौजों को हिदायतें जारी कर दी हैं और अगर हिदायतें जारी कर दी हैं तो उन पर किस तरह अमल हो सकता है? यही कहते हुए मैं आपको एक बार फिर मुबारक देता हूँ।

SHRI SHANKAR ROY CHOWDHURY (West Bengal): Mr. Chairman, Sir, I compliment the hon. Prime Minister for leading an all-party team to Pahalgam to visit the scene of the massacre and to reassure the people and the State Government that the rest of the country is with them. The killings in Kashmir now at Pahalgam, are one in a series of incidents which

† Transliteration of the speech in Persian Script is available in the Hindi version of the Debate.

have taken place in our decade long proxy war with Pakistan. They follow in a series - Hazratbal Mosque of 1994; Charar-e-Sherif in 1997; Kargil itself in 1999; the Kandahar hijack, and now the killings in Jammu and Kashmir. We have to combat this. We will do it. But, I would like to have an assurance from the hon. Prime Minister that, during the course of negotiations with the Hizbul Mujahideen, no part of the present State of Jammu and Kashmir, which is with India, shall be allowed to recede in the name of self-determination because we are hearing disturbing rumours that there are, perhaps, discussions on the revival of the old Dixon Plan of 1949-50, which sought to revive grouping of the so-called Muslim areas of Jammu and Kashmir. That is to say, the Kashmir Valley, Poonch, Rajourie and Doda into one group and then trying to make some headway with this as far as adjustment is concerned. So, I would request the hon. Prime Minister to give us an assurance that no part of Jammu and Kashmir, which is with us, shall be allowed to recede whether in the name of self-determination or any other reason whatsoever. I once again compliment the hon. Prime Minister for proceeding to Kashmir yesterday. Thank you.

श्री गुलाम नबी आज़ाद (जम्मू और कश्मीर): माननीय चेयरमैन साहब, मैं प्रधान मंत्री जी का धन्यवाद करता हूँ कि अपनी पार्टी की ओर से मुझे भी उनके साथ जाने का अवसर प्राप्त हुआ। महोदय, वहां दो तीन चीजें देखने में आयीं और अपनी पार्टी की तरफ से हमें बहुत ही अफसोस है कि पहलगाम, अच्छाबल, गांजीकुंड, पुखवाड़ा, कश्मीर घाटी में पोगल परिस्तान, दक्षिण जम्मू सूबे में जो 90 से ज्यादा लोगों की जानें गयीं। इस संबंध में हमें बहुत अफसोस है। जहां तक पहलगाम का संबंध है — क्योंकि माननीय प्रधान मंत्री जी के साथ मैं वहां गया था और साफ तौर पर सभी एजेंसिज ने बताया कि गवर्नमेंट को खुफिया एजेंसियों के द्वारा सतर्क किया गया था, अगर उनको सतर्क किया गया था, उनको जानकारी दी गयी थी तो उसके बाद भी दो मिलिटेंट्स आकर चले गये, कुछ उन्होंने मारे और कुछ क्रॉस फायरिंग में मारे गये, इतनी बड़ी घटना हो गयी जिससे पूरा देश हिल गया। यह बराबर सिक्योरिटी का लैप्स रहा है। और माननीय प्रधान मंत्री जी से जब श्रीनगर में प्रेस कॉन्फ्रेंस में पूछा गया कि क्या सिक्योरिटी लैप्स था तो माननीय प्रधान मंत्री जी ने कहा नॉट ग्रेव सिक्योरिटी लैप्स यानी एक प्रकार से उन्होंने कहा कि सिक्योरिटी लैप्स था पर ग्रेव नहीं था। खैर उसकी विलॉसिटी कि ग्रेव था कि नहीं था, लेकिन ग्रेव सब मानते हैं और यह भी सब मानते हैं कि गवर्नमेंट सतर्क नहीं थी। माननीय चेयरमैन साहब, आपको मालूम है कि जब ठाठरी में, डिस्ट्रिक्ट डोडा में तकरीबन 30-34 लोग मारे गये थे, जम्मू में पुंज के इलाके में 28 लोग मारे गये थे और अभी इसी साल मार्च में 34-35 लोग मारे गये थे, इन तमाम जगहों में सच लोगों के सामने आ जाए, इसके लिये ज्यूडीशियल इन्क्वायरी की गयी थी।

लेकिन आज जहां नब्बे से सौ लोग मारे गए और वह भी चौबीस घंटे के अंदर दोनों सूबों में, कश्मीर घाटी में भी और जम्मू में भी इतनी बड़ी घटना हुई है, इसके लिए जब तक ज्यूडीशियल इन्क्वायरी नहीं होती है, मैं नहीं समझता कि इसका समाधान हो सकता है। तो मेरी सबसे बड़ी मांग है कि इसकी ज्यूडीशियल इन्क्वायरी हमारी तरफ से प्री-रिक्वीजिट है और हम चाहेंगे कि माननीय प्रधान मंत्री जी इसी सदन में बता दें कि इसकी ज्यूडीशियल इन्क्वायरी होगी।

1.00 P.M.

दूसरे, चूंकि गृह मंत्री जी यहां मौजूद हैं, जब डिस्ट्रिक्ट डोडा में ठाटरी में यह घटना पिछली दफा हुई थी और गृह मंत्री जी पहली पंक्ति में बैठे थे, तब गृह मंत्री जी ने हमको विश्वास दिलाया था- शायद यह पिछले नवंबर की बात थी या इसी साल शुरू में बजट के समय की बात थी कि आइन्दा अगर इस तरह की घटना होगी तो मैं होम मिनिस्टर नहीं रहूंगा। उसके बाद छत्तीसगढ़ पुरा की भी घटना हुई और आज देश में ये घटनाएं हुईं, सौ से ज्यादा लोग मारे गए और माननीय गृह मंत्री जी अभी भी गृह मंत्री हैं। मैं उन्हें याद दिलाऊंगा कि आपने कहा था कि अगर दोबारा कोई घटना होगी तो मैं गृह मंत्री नहीं रहूंगा। तो उससे बड़ी सात घटनाएं हुई हैं इसलिए मेरी मांग है कि इसके बाद माननीय आडवाणी जी जो न सिर्फ भारत के गृह मंत्री हैं बल्कि कश्मीर अफेयर्स के मिनिस्टर भी हैं, इसलिए यह जवाबदारी डायरेक्टली उनकी है, मैं समझता हूं कि इसके बाद उन्हें गृह मंत्री के पद पर रहने का कोई हक नहीं है, उन्हें गृह मंत्री पद से इस्तीफा दे देना चाहिए।

SHRI BP. SINGHAL (Uttar Pradesh): Is this the message that we need to communicate to the world?

श्री गुलाम नबी आजाद : अब इस वर्ल्ड के चक्कर में बस घसीटते जाओ अपोजिशन को। कुछ भी होगा तो “is this the message to carry to the world?” अपोजिशन का मुंह बंद करने के लिए आपने बहुत अच्छा सवाल रखा है- “Is this the message to carry to the world?”

SHRI S. RAMACHANDRAN PILLAI (Kerala): Sir, we welcome the process of dialogue. The process of dialogue should continue. We also welcome the statement issued by the Prime Minister, yesterday, in Srinagar that the dialogue with the Hizbul Mujahideen was within the ambit of humanity. He urged other militant outfits also to join the process. We want the process of dialogue to continue. We also hope, eventually, the process of dialogue would persuade the other misguided sections to join the dialogue and find a peaceful solution to this problem. Sir, we all know that there are certain elements, both inside the country and outside the country, who want to scuttle this process, who want to divide India. The present experience, once more, brings to our notice that much more is required there - much more vigilance is required, much more security measures are required. Would the Government take appropriate security measures to prevent, as far as possible, recurrence of such incidents? Sir, protest and anger against such incidents are natural. We all join in the anger and protest. But there are certain elements who want to communalise the situation and create difficulties. Would the Government firmly deal with such attempts at communalising and vitiating the atmosphere?

SHRI P.N. SIVA (Tamil Nadu): Sir, at the outset, I congratulate the Prime Minister for visiting the affected areas immediately. I would also like

to congratulate the leaders of the other parties who accompanied him and shared the concern, which the Government has. This has sent a clear signal to those who want to spoil the peaceful atmosphere in this country by way of disturbance and by way of creating confusion. This country is united. As far as this issue is concerned, it has been established that despite the political differences, we are all united. I, belonging to a party which condemns violence and terrorism in any manner from any quarter of this country, would like to associate myself with the feelings of the other Members, and the steps so far taken by this Government and to be taken hereafter, will be supported by us. The clarification that we would like to have from the Prime Minister is this. In your statement you had said, "the security forces made it clear that perpetrators of these heinous crimes were foreigners, '. The other day our hon. Home Minister, while replying to the queries of the Members here said that five battalions of army were deployed there. If, in spite of that huge strength, this has happened, then, I think our intelligence agency has to be strengthened. I think the Prime Minister as well as everybody here will agree with me that we don't want to lose any more innocent lives. Our brave soldiers in the Army are aware that they have to attack and they will be attacked, but not the innocent people who fall victims to these terrorists. Again, I appreciate the statement of the Prime Minister that the fight against terrorism will continue. India will not give up its efforts for restoration of peace in Jammu and Kashmir. Sir, I support the three-phased approach which has been planned by this Government, namely, to have a dialogue with the people who are against this, that is, with those militants who are established there, and to fight terrorism, along with improving the economic condition of the people of Jammu and Kashmir, which alone will improve the situation. My contention is that Mahatma Gandhiji has left behind many things to be followed by us. One of those things is to resist. We will not yield to terrorism. We will not yield to violence. And we will not yield to this sort of threat from any quarter. So, the fight against terrorism will continue. Let us put an end to terrorism with all the might, and our cooperation is always with you. Thank you,

SHRI J. CHITHARANJAN (Kerala): Hon. Chairman, Sir, I appreciate the step taken by the Prime Minister to go to Jammu and Kashmir and visit Pahalgam and other areas where the massacre had taken place, to study the situation. I also agree with him that we should take stringent measures to face the terrorist groups that are engaged in terrorist activities. I also appreciate .the appeal made by the Prime Minister that the other militant

groups that are still engaged in conducting terrorist activities should also agree to come forward for talks to settle the grievances. But I would like to know one thing from the Prime Minister. Of course, it might have come to his notice. Normally, it is very difficult to face these terrorists because one cannot predict where and at what time they will hit. They resort to hit-and-run tactics. But one cannot understand how it happened in Pahalgam where the camps of the pilgrims are there and enough of security forces have been mobilised to provide them security. At such a place, if the terrorists come in a car right up to the place, get down from the car, go to the *langar* where hundreds of pilgrims are taking food and they fire at them—it cannot happen unless there is some security lapse.

Of course, there may be some security lapse, but I am not condemning the Government at all. So this should be taken note of and sufficient precaution should be taken so that such lapses do not occur in future.

Now, I come to the next point. Of course, the Prime Minister said that India will not give up its efforts for restoration of peace. I am sorry, the Prime Minister had put it in that way. It should have been put in a more assertive way; that we will take all efforts to bring about peace in Kashmir, through negotiations. That we have to make categorically clear. I say so because, if you go through the statements made by the various spokesmen of the Government during the last few weeks, you will find that they were talking in different voices. I do not want to go into the details of all that.

MR. CHAIRMAN: Now it is already past one o'clock. There are about 12-13 speakers.

SHRI J. CHITHARANJAN: Sir, I will conclude in two or three minutes.

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): Sir, we can extend it.

MR CHAIRMAN: So, we will extend it till.. ..

SHRI S. VIDUTHALAI VIRUMBI: We can extend it till such time the Prime Minister replies.

MR. CHAIRMAN: Okay.

SHRI J. CHITHARANJAN: Sir, another thing which I would like to bring to the notice of the Prime Minister is, yesterday, when the hon. Home Minister spoke in the House, he said that it was perfectly all right on our

part to have decided to have a secular State at a time when the communal passions were very high in our country. So, at that time, we had taken a decision to have a secular State. He had also said that the people in Jammu and Kashmir- majority of them are muslims - had decided to reside in India, to be with India, as part of India, just because of the fact that we were a secular country. But yesterday and today, certain forces -I do not want to name the persons -- have come forward, giving a communal colour to it and calling for bandhs all over India, especially, in Delhi. I would say that such things will definitely lead to communal riots, arousing communal passions, Therefore, the Government should be very careful about it. I think the Prime Minister should openly condemn such activities and should take precise steps to prevent such activities in future. ...*(Interruptions)*,..

SHRI NARENDRA MOHAN (Uttar Pradesh): There is absolutely no communal element in this, ...*(Interruptions)*...

SHRI J. CHITHARANJAN: No, no; If I am saying communal element, what is wrong in 'it'? ...*(Interruptions)*... I did not say that you are. a communal element. ...*(Interruptions)*... Don't say like that. ...*(Interruptions)*... Therefore, that should also be taken note of. With these words, I conclude. Thank you. Sv-..*(Interruptions)*...

MR. CHAIRMAN: Mr, Bommai, ...*(Interruptions)*...

SHRI J. CHITHARANJAN: Yesterday, in Jammu and Kashmir, in Pahalgam and other places, both Hindus and Muslims were murdered. When the terrorists are not doing it on a communal basis -- people belonging to various communities have been murdered- we should not make it communal here. ...*(Interruptions)*...

MR. CHAIRMAN: Shri S.R. Bommai.

SHRI S.R. BOMMAI (Karnataka): Mr. Chairman, Sir, I compliment the Prime Minister and also the Leader of the Opposition, who promptly went to the spot This itself has instilled some confidence among the people and given some solace to the bereaved people, The only clarification which I would like to have from the Government and the hon. Prime Minister is -- whenever such ghastly incidents take place, we make a visit' to that place and make a statement in both Houses of Parliament, and Members also participate , the things go on like this- has the Government thought of a master plan to prevent, atleast. In future, repetition of such ghastly inhuman killings? If

they have already taken a decision on it and don't want it to be disclosed in the House, I would only say that it should be implemented. I would like to see that such things are not repeated. I would like the Prime Minister to throw some light on this problem.

SHRI NARENDRA MOHAN : Mr. Chairman, Sir, I thank you for the opportunity you have given me to speak on the subject. Sir, I have gone through the statement which has been made by the hon. Prime Minister. He has said in his statement that the briefing which was given by the Chief of the Unified Command and security forces, made it clear that the perpetrators of these heinous crimes were foreigners. I would like to know : who were these foreigners; whether they were Afghans or Pakistanis. That should be known to us. What perception the hon. Prime Minister has developed after discussing the matter with the Unified Command? I would like to know whether it was a failure on the part of our security forces or failure on the part of the J and K Police — somebody has failed ~ or was it a failure on the part of the Unified Command? What is his perception in this regard? The other thing about which I would request him to please inform the House is this. As far as my knowledge goes, the terrorists who attacked were in J and K Police uniform and, somewhere, they were in Army uniform. What is the exact position? I would like to know whether they were wearing the J and K Police uniform or they came from the police camps. Has he got such information? The third thing is : Was it an intelligence failure? He has said that there is some failure of security, but then what is his perception? The other important point which I would like to know from him is this. There was a question of putting up barbed wire fencing along the Line of Control; assurances were given here in this House that the whole area would be ultimately put under a barbed wire fencing. What is the position? How long are we going to tolerate this infiltration? Why have we not been able to stop this infiltration? Sir, for a long time, for years together, the security forces of our country are demanding that a barbed wire fencing should be put up in that area; still that demand has not been fulfilled. What is the position? Are we going to put up a barbed wire fencing or are we going to make such alternate arrangements so that there may not be any infiltration in future? The fourth point which I would like to make relates to compensation. Sir, the Government of India or the Government of Jammu and Kashmir has not announced even one paise of compensation — at least not to my knowledge ~ to those who have been killed in this unfortunate incident. Now, I would like to know whether the Government of India is thinking of providing any compensation to these

people who have been the victims of this heinous crime. Sir, the Prime Minister has said in his statement that the dialogue with the Hizbul Mujahideen will continue. We share his concern. At least, I am for it; the House is for it, and the entire country is for it. The dialogue must continue. But I also see a sort of connivance by the Hizbul because the way they are demanding the participation of Pakistan in the discussion gives me a feeling as if they somehow desire that Pakistan should be brought into the picture. Pakistan is trying hard to enter into a dialogue with India on such issues. But we have been refusing it on the ground that till cross-border terrorism continues, India will not enter into any dialogue. Now, this is another method of circumventing the situation to which the Hizbul Mujahideen might have been made a party. Sir, What is his perception in this regard?

DR. (SHRIMATI) JOYASREE GOSWAMI MAHANTA (Assam): Mr. Chairman, Sir, I thank you for giving me an opportunity to say a few words on this subject. I have gone through the statement which has been made by hon. Prime Minister very carefully. I appreciate the efforts which have been made by our hon. Prime Minister for restoring peace and amity in the State of Jammu and Kashmir. But, Sir, my humble submission is regarding the present-day situation which is prevailing in State of Assam, and which I think is more grave than the one in Jammu & Kashmir. Sir, these Pakistani militant outfits, with the support of the ISI, are backing so many militant outfits in Jammu & Kashmir, in Assam and other States in the North-Eastern region, and they are demanding an independent Assam, like they are demanding an independent Jammu and Kashmir. Sir, several times, the State Government of Assam invited the militant outfits for talks, but all in vain. In this fight against terrorism, we, the people of Assam, are extending our cooperation to our hon. Prime Minister.

Sir, I am happy that the hon. Home Minister is also present here. I am taking this opportunity to invite the kind attention of the hon. Prime Minister and the hon. Home Minister to the need for sealing off of the Indo-Bangladesh Border, the Indo-Bhutan Border; and to start fruitful talks with the Bhutan, Pakistan and Bangladesh Governments to see that they do not give shelter to these militant outfits.

It is found that Bhutan and Pakistan are very much affectionate and sympathetic to the militant outfits, and the militants are taking shelter and having training in the use of arms there.

Sir, I am expressing my sincere sympathy to the affected people, their

families and the security personnel and pray for eternal peace for the departed souls.

Sir, I further request the hon. Prime Minister to look into the matter, in the greater interest of the people of our country.

Thank you. Sir.

SHRI R.S. GAVAI (Maharashtra): Mr. Chairman, Sir, at the outset, I welcome the visit of the hon. Prime Minister to Pahalgam, which was very timely, and also the assurance given by him to the people of the State that the entire nation stood by them and shared their grief over the inhuman behaviour of the terrorists. I also welcome his statement that the dialogue with the Hizbul Mujahideen is part of his effort. We believe in dialogues and negotiations.

At the same time, I want to seek some clarifications from the Prime Minister. Earlier, it was made amply clear by the Government that the negotiations with the Hizbul would be within the framework of the Constitution and not beyond the purview of the Constitution. Are the Prime Minister and the Government of India adopting this stand now also?

K has appeared in a section of the Press that Mujibur Rehman has some pre-conditions. He has said that he would appreciate a- direct or indirect intervention. That is one of the conditions. So, in the greater interest of our integrity and having regard and respect to the Indian Constitution, I want to seek a clarification from the Prime Minister on these two conditions. Earlier, the statement made by the Union Government was that it would stick to the purview of the Constitution and that no mediation by Pakistan would be permitted. I hope the Government of India, particularly the Prime Minister and the Home Minister, will stick to the stand.

Thank you very much.

SHRI M. VENKAIAH NAIDU (Karnataka): Mr. Chairman, Sir, I rise to component the Prime Minister as well as the various leaders of the Opposition for having taken an immediate initiative, having gone over there and having expressed their concern and solidarity with the people there. This is a challenge before the nation, and the nation stands united to fight this challenge.

The second point I want to make is that the country should not be seen in this array, as if we are asking for each other's help. We should stand united and expose the evil designs of the enemies who want to create problems.

Third. It is a continuous battle. It is a proxy war going on for the last 20 years. According to the information I have, our country has lost 23,000 persons in Kashmir alone in these years. It is not a normal number. We really feel sorry for what has happened all these years.

Fourth. ex-Prime Ministers of this country and ex-Chief Ministers have been killed. These militants, terrorists, these inhuman people, are choosing their targets. Similarly, they have targeted the Amarnath Yatris. It is highly condemnable, and the entire nation should condemn this.

The Prime Minister has said that the fight against terrorism would continue and that we would not depart from the path, the peace prorate, that we have chosen. At the same time, a question that is agitating the minds of the people of the entire country--we are receiving calls from different parts of the country--is: what about the other people who have not given up their arms?

They are continuing with their activities. They may indulge in some more activities also. As has been pointed out by one hon. Member yesterday, they do not have any identity, any badge that they belong to the Hizbul Mujahideen or Lashkar-e-Totoe or Harkat-ut-Anaar. No such easy identification is available for these people in that area. That being the case, I do not want the Prime Minister to tell this House in what way he is going to proceed, but the point is that the people want that immediate action should be taken against these people who are indulging in these activities. Mobilise all the forces that is required and crush these people mercilessly, because the entire nation wants peace. These people, and a few of them who are aided from outside, are indulging in these heinous crimes. That being the case, the people want the Government to act. As the Prime Minister has said, nobody disputes that there are some lapses somewhere. Who is responsible for that? If there is some security lapse, security forces alone will be able to identify those lapses and rectify them, take note of what exactly had happened and then take remedial measures. I, for one, am not in agreement with the demand for a judicial inquiry because nothing will be proved, because it is a security matter. An officer in charge of the security forces should be asked to conduct the inquiry and take remedial steps. But going back to the original point, our immediate concern is to fight the enemy and nobody should think that we are divided amongst ourselves. Will asking for the head of somebody or some Minister solve the matter? As I told you, the Prime Minister of this country was shot dead in her own house, it is a sad thing that we lost a great leader. The same

thing happened in the case of one of our former Prime Ministers. The same thing happened with one Chief Minister of Punjab. Instead of trying to score some points, I appeal to one and all with all humility with a deep sense of concern at my heart as this is a national challenge, let us fight this together unitedly.

श्री रामदेव भंडारी (बिहार): माननीय सभापति जी, मैं प्रधान मंत्री जी को धन्यवाद देता हूँ कि उन्होंने इस घटना के बाद स्वयं और विरोधी दलों के कई नेताओं के साथ स्थिति का जायजा लेने के लिए जम्मू-कश्मीर का दौरा किया और आज इस सदन में आ कर जानकारी दी। महोदय, एक सवाल है जिसका जवाब नहीं मिल पा रहा है। वह सवाल यह है कि 24 घंटे के अंदर 100 लोगों की हत्या हो गई और हम उन्हें बचाने में विफल रहे। किस स्तर पर, कहां और किस चीज की कमी रह गई थी, इसका जवाब नहीं मिल पा रहा है। मन इस बात को स्वीकार नहीं कर रहा है कि सिर्फ 24 घंटे के अंदर 100 लोगों की क्यो हत्या हो गई ? महोदय, प्रधान मंत्री जी ने कहा है कि अपराधों में शामिल लोग विदेशी आतंकवादी थे। निश्चित रूप से पाकिस्तान हमारे देश के खिलाफ, खास करके जम्मू और कश्मीर में, आतंकवादी कार्यवाही कर रहा है। यह तो हमारे देश के सामने एक चुनौती है। हम उसका मुकाबला कर रहे हैं और मुकाबला करना पड़ेगा। महोदय, गरीब बिहारी मजदूर वहां काम करते हैं। वे कश्मीर में जा करके ईंट-भट्ठा में काम करते हैं। मुझे जानकारी मिली है कि यह जो हत्याकांड हुआ है इसमें बिहार के भी काफी मजदूर मारे गए हैं। जो कुछ नाम और सूचनाएं मिली हैं उसमें किन लोगों की मृत्यु हुई, वे कहां के थे, उस संबंध में अभी तक कोई सूचना सदन को नहीं मिली है। मैं प्रधान मंत्री जी से आग्रह करना चाहूंगा कि हत्याकांड में जो लोग मारे गए हैं उनकी सूचना सदन को दी जाए और जो गरीब लोग व बिहारी मजदूर मारे गए हैं उनके लिए कंपेंसेशन की भी व्यवस्था होनी चाहिए।

मैं एक बात और कहना चाहता हूँ कि इस घटना के बाद देश के कई भागों में ऐसी घटनाएं हुई हैं जो देश के लिए अच्छी नहीं हैं। यह देश में अशांति पैदा करने वाली बात है, क्योंकि देश के अंदर भी ऐसे सांप्रदायिक और विघटनकारी तत्व हैं जो चाहते हैं कि देश के अंदर शांति नहीं हो।

SHRI SOLIPETA RAMACHANDRA REDDY (Andhra Pradesh): Mr. Chairman, Sir, thank you. On behalf of the Telugu Desam Party, I extend the best compliments and congratulations to the Prime Minister for his immediate visit, accompanied by other party leaders to study the situation arising out of the recent massacre of Amarnath Pilgrims and others in various places of Jammu and Kashmir. Sir, we condemn this ghastly massacre. Our party and our people join the entire nation at this hour to share the grief of the bereaved families.

Mr. Chairman, Sir, we endorse and support the Prime Minister's stand that we will not yield before terrorism and, at the same time, India will not give up efforts for restoration of peace in Jammu and Kashmir. We hope the dialogue with the Hizbul Mujahideen will be a fruitful one. I hope

the other militant groups would also come forward for talks with the Government. Thank you.

SHRI KRISHNA KUMAR BIRLA (Rajasthan): Mr. Chairman, Sir. I am grateful to you for giving me this opportunity to seek some clarifications on the Prime Minister's statement. Sir, at the very outset, I would like to compliment the Prime Minister that soon after this tragedy took place, immediately along with other political leaders, he went to Pahalgam and met a large sections of the people there. Sir, such visits do inspire confidence in the people of the Valley, among the yattris and the Bihari labourers. It also demonstrates to the world that India is united in facing terrorism and all the political parties are behind the Government.

Sir, when the negotiations were to be started with the Hizbul Mujahideen, it was a foregone conclusion that the terrorists would strike. It also did not require a very deep foresight that when they strike, it would not be the people of the Valley. If they strike against the people of the Valley, then, the attackers, the terrorists would not become popular. It was quite clear that it would not be the people of the Valley who will be targets of the attack, but it would be the Amarnath Yattris and it would be the Bihari labourers.

Sir, as far as the Amarnath Yattris were concerned, there is now no question of any danger to them. But against the Bihari labourers, that threat perception is still there. So, my question to the Prime Minister is : firstly, in how many areas the Bihari labourers are there? Secondly, what steps the Government is proposing to take so that in future at least the Bihari labourers are properly protected? Thank you, Sir.

SHRI RAVI SHANKAR PRASAD (BIHAR) : Mr. Chairman. Sir, I am grateful to you for having given me an opportunity to seek certain clarifications. At the very outset, I felicitate the Prime Minister for having gone there immediately to provide a sense of relief to the people. The Prime Minister could have gone alone, but he chose to go along with the leaders of all the political parties because he wanted to show to the world that India is united in this hour of crisis. That has been the tradition of this country, namely, always a consensus and unity in the hour of crisis. Therefore, to score a political point in such a situation, perhaps, would not be consistent with the traditions of this country.

Sir, let us not lose sight of the fact that these militant organisations have come to the negotiating table also on account of the strong measures

which, over the years, have been taken by the Government of India and they have realised that they cannot compete with the Government in terms of arms or score a point only militarily. Hence they have come to the negotiating table. The clarification I am seeking today is two-fold. Part (a) of the clarification is, in the light of the admitted position of Pakistan-based militant organisations indulging in reckless killing and Pakistan having not condemned them till date, would the hon. Prime Minister of the Government of India make certain renewed efforts for declaration of Pakistan as a terrorist state? Part (b) is, would the Government of India, in consultation with the Government of Jammu and Kashmir, henceforward, allocate the entire route to Pahalgam for security by the armed forces alone?

श्री विजय जे. दर्डा (महाराष्ट्र): सभापति महोदय, प्रधान मंत्री जी ने जो पहल की है, उसके लिए सभी उनका अभिनन्दन कर रहे हैं किन्तु जो निर्मम हत्याएं हुई हैं उनसे सारा देश और सदन बहुत चिंतित है।

हमारे सामने दो प्रश्न उठते हैं। भारत सरकार ने यात्रियों को विश्वास दिलाया था कि उनकी यात्रा सुखद होगी, वे वहां से सकुशल लौट पाएंगे, किन्तु देखने में यह आया है कि पहलगाम में जो कैम्प लगा था, उस कैम्प में लोग मारे गए, वहां पर यात्री मारे गए। अब प्रश्न यह खड़ा होता है कि वहां पर हर प्रकार की सुरक्षा व्यवस्था होनी चाहिए थी, लेकिन वहां पर मिलिटेंट्स आए और यात्रियों की निर्मम हत्याएं कर गए, तो क्या हम इस प्रकार की किसी योजना पर विचार नहीं कर सके और क्या हमारी सारी एजेंसियां यह सब जानने में फेल हो गईं क्योंकि अगर कैम्प पर यह घटना हो सकती है तो इससे हमारी सुरक्षा व्यवस्था पर बहुत बड़ा प्रश्नचिन्ह लगता है?

मेरा दूसरा कहना यह है कि यह जो घटना हुई है, इसकी ज्यूडीशियल इन्क्वायरी होनी चाहिए। छोटी-मोटी घटनाओं में भी हम हमेशा ज्यूडीशियल इन्क्वायरी कराते हैं, यह तो बहुत बड़ी घटना हुई है, इसलिए इसका सत्य सदन और देश के सामने आना आवश्यक है।

इसके साथ ही साथ मैं आपसे विनती करना चाहता हूं कि सीमा पार से पाकिस्तान निरंतर यह प्रचार कर रहा है, इस्लामिक राष्ट्रों और दुनिया को यह बता रहा है कि कश्मीर के अंदर इस प्रकार से काम हो रहा है कि हम उसमें एक विशेष वर्ग के लोगों को कष्ट दे रहे हैं। मेरी आपसे दरखास्त है कि आपको दुनिया के सामने ये आंकड़े लाने चाहिए कि अभी तक कश्मीर में जितने लोग मारे गए हैं, उनमें हिन्दू कितने हैं, मुसलमान कितने हैं, उनमें डिफेंस के कितने लोग हैं, पुलिस के कितने लोग हैं तभी हम दुनिया को यह बता पाएंगे कि ये जो घटनाएं हो रही हैं उनसे इस्लामिक नहीं, इन्सानियत का खून हो रहा है। धन्यवाद।

श्री अहमद पटेल (गुजरात): सभापति महोदय, प्रधान मंत्री जी के नेतृत्व में कल पोलिटिकल पार्टीज के नेताओं ने जो कश्मीर का दौरा किया, इसके लिए मैं उनको मुबारकबाद देना चाहता हूं लेकिन इसके साथ ही साथ एक-दो चीजें मैं प्रधान मंत्री जी के ध्यान में लाना चाहता हूं। प्रधान मंत्री जी ने अपने स्टेटमेंट में कहा है:-“Our visit was also intended to assure the people of the state that the entire nation stood by them at this

hour and to share their grief over the inhuman behaviour of the terrorists against innocent people belonging to the state as well as many from other parts of the country on pilgrimage to Amarnath.”

बहुत अच्छी बात है और यह करना भी चाहिए था। उन्होंने वहां इंसानियत की बात भी की, गृह मंत्री जी भी उस दिन इंसानियत की बात कर रहे थे लेकिन मैं यह कहना चाहता हूँ कि -

‘आज अंधेरो में जो रोशनी दिखाई देती है,
बस्ती अमन की जलती हुई दिखाई देती है।
सियासत इंसान को कैसे गंदे मोड़ पर ले आई,
कि इंसानियत आज दम तोड़ती दिखाई देती है।’

महोदय, कश्मीर में जो हुआ, उसके साथ-साथ देश के जो दूसरे हिस्से हैं, उन पर भी ध्यान देने की जरूरत है क्योंकि कश्मीर में जो हुआ, उसकी वजह से ‘बन्द’ की कॉल की गई और यह स्वाभाविक है। महोदय, विरोध प्रदर्शित करना चाहिए लेकिन वह शांतिपूर्ण होना चाहिए। जिस तरह से कुछ आर्गनाइजेशन ने ‘बन्द’ का कॉल दिया, उसके बाद जो वॉयलेंस हुआ, जो हिंसा हुई, उसके लिए मैं किसी को जिम्मेदार नहीं ठहराता लेकिन उसके पीछे इरादा क्या है, मकसद क्या है यह मैं आपसे जानना चाहता हूँ। महोदय, अमरनाथ यात्रियों और बाकी लोगों की जो किलिंग हुई और कश्मीर में जो किलिंग हो रही है, कहीं यह केन्द्रीय सरकार की विफलता पर परदा डालने की कोशिश तो नहीं हो रही है? महोदय, देश के बाकी हिस्सों में जैसा कि मेरे साथियों ने कहा कि वॉयलेंस न बढ़े, इसके लिए टेररिज्म के साथ-साथ कम्युनलिज्म और वंडलिज्म के खिलाफ आप कुछ कार्यवाही करेंगे या नहीं करेंगे, यह मैं आपसे जानना चाहता हूँ।

महोदय, मेरा दूसरा सवाल यह है कि *Delegations of local population as well as pilgrims met me and spoke to me about the difficulties they were facing in the wake of the killings.* मैं आपसे जानना चाहता हूँ कि उनकी क्या डिफिकल्टीज़ थी और डिफिकल्टीज़ सॉल्व करने की दिशा में सरकार ने कुछ पहल की है या नहीं और कब तक ये डिफिकल्टीज़ सॉल्व होंगी? प्रधानमंत्री जी इस बारे में सदन को बताएं और आश्वासन भी दें ताकि देश के बाकी हिस्सों में कम से कम यह वॉयलेंस न हो, निर्दोष और बेगुनाह लोगों की जानें न जाएं, जैसा कि गुजरात और दूसरे हिस्सों में हुआ है। इसके लिए आज ‘बन्द’ का कॉल दिया गया है। इसके लिए सरकार क्या करने जा रही है?

SHRI B.P SINGHAL: For one thing, Sir, I would like to share my experience of such security measures and encounters because I had faced them, and if the enemy dresses up like our own soldiers, specialty in a scenario where there is a conglomerate of forces which is jointly active to protect a particular area, if any person wears a particular uniform, the other forces would not be able to know whether he is a friend or a foe. They will mistake him for their own fellow*. In that kind of a scenario, I have had about six constables killed in an encounter in UP, They just came right to that place and shot them dead. That happens. But, nevertheless, it is

important that the lapse which has taken place is positively a set-back. I would like to seek one clarification from the Government. Yesterday, we found that when the U.S. Ambassador was questioned as to whether he thinks that there is a hand of Pakistan in this massacre, he parried this question. He did not say, "Yes;" obviously, it was the hand of Pakistan. Coupled with that, the speech of President Clinton to the joint Houses of Parliament claiming that he was responsible for the cease-fire, is something which is very peculiar, because the cease-fire did not take place for several days even when General Musharraf had returned to Pakistan. How can he claim that it was he who brought about the cease-fire? The cease-fire was brought about because they got a good beating from our forces. Sir, is the Prime Minister taking heed of the US postures in this matter?

श्री संघ प्रिय गौतम: चेयरमैन साहब, एक-एक पार्टी से 6-7 आदमी हो गए। परंपरा यह थी कि एक पार्टी से एक आदमी क्लैरिफिकेशन पूछता है।

श्री सभापति: आपके यहां से भी बुला रहा हूं।

SHRI SANTOSH BAGRODIA (Rajasthan): Mr. Chairman, Sir, first of all, I extend my heart-felt condolences to the bereaved, Individually and jointly. I do support the hon. Prime Minister when he states in the last paragraph of his statement: "The House, I am sure, is one with me in assuring the people of Jammu and Kashmir and the nation that we will not yield before terrorism. " But, Sir, Amarnath Yatra Is not something new.

मैं समझता हूं जब से मैंने होश संभाला है तब से यह अमरनाथ यात्रा चल रही है। मैं प्रधान मंत्री जी से जानना चाहता हूं कि....(व्यवधान)।

एक सम्मानित सदस्य: आप वहां गए हैं क्या?

श्री संतोष बागड़ोदिया: शायद आप गए या नहीं पता नहीं, लेकिन मैं गया हूं। तो अमरनाथ यात्रा में किस तरह की सिक्योरिटी पहले हुआ करती थी? अब जो सिक्योरिटी हुई वह वैसी ही थी, क्या उससे कम थी, उससे ज्यादा थी, पहले कितने लोग जाते थे, पहले क्या अरेंजमेंट किया जाता था, अब कौन सा अरेंजमेंट हुआ है, इस बार ऐसी कौन सी गड़बड़ हुई? यह जो सीज़फायर की बात हुई तो इससे क्या सरकार को धोखा हुआ? इससे क्या आपने सिक्योरिटी कम की जिससे कि इस तरह की हत्याएं हुई, वह मैं जानना चाहता हूं?

दूसरी बात, आप वहां गए तो उसके लिए बहुत बधाई है। आप हमारे दूसरे नेताओं को भी ले गए उसके लिए भी धन्यवाद। लेकिन वहां जाकर के आप लोगों ने जहां यह वारदात हुई क्या वहां कोई गए, आप गए या कोई भी नहीं गया? या श्रीनगर में जाकर मीटिंग करके आ गए? क्या वहां जाकर के आप लोग उन फैमिलीज से मिले जिनके लोग मारे गए हैं, वहां जो बचे हुए हैं

उन लोगों से मिले और यह अमर नाथ यात्रा अब किस परिस्थिति में आगे जा रही हैं और इसके बाद जो लोग आ रहे हैं वह भी वहां फंसे हुए हैं। तो उनके लिए कोई ऐसा इंतजाम हुआ है कि वे वापिस अपने घर वालों के पास आ सकें? ऐसा कोई इंतजाम अच्छी तरह से हुआ है जिससे कि अब जितने लोग जाने वाले हैं अब उनके साथ यह वारदात नहीं होगी? एक सवाल मैं यह भी जानना चाहता हूं कि जो लोग मारे गए हैं उनकी फेमिली को पांच-पांच लाख रुपया एक-एक आदमी के पीछे दिया जाए तभी उनको कुछ तो कम्पेंसेशन मिले और कुछ समझ में आए कि सरकार ने इतना बड़ा जो कांड हो गया उसके पीछे कम से कम फेमिली में जो बचे हुए लोग हैं वे सुविधा के साथ रह सकें?

अंतिम बात, कुछ लोगों ने कहा कि जुडिशियल इंकवायरी नहीं चाहिए। यह इतना बड़ा कांड हो गया और फिर भी हम बोलते हैं कि जुडिशियल इंकवायरी नहीं चाहिए। इसमें डरने की क्या बात है। आपकी इंकवायरी का कोई महत्व नहीं है, हमें न कोई पोलिटिकली इंकवायरी चाहिए, न कोई इंकवायरी ऐसी चाहिए जो आपके डिपार्टमेंट की हो। एक जुडिशियल इंकवायरी—इंडिपेंडेंट इंकवायरी होनी चाहिए जिससे दूध का दूध और पानी का पानी हो जाए और सारे हिन्दुस्तान को यह पता लग जाए कि इसमें क्या गड़बड़ी हुई थी जिससे यह कांड हुआ। इन्हीं शब्दों के साथ बहुत-बहुत धन्यवाद।

श्री सूर्यभान पाटील वहाडणे (मध्य प्रदेश): माननीय सभापति महोदय, आदरणीय प्रधान मंत्री जी का मैं धन्यवाद और आभार प्रकट करता हूं। जो बयान दिया है वह भारत की एकता का प्रतीक है। *India is one. No one can divide it. There is no question of religion, sampraday, caste or creed.* आपने हमेशा जम्मू कश्मीर के बारे में संविधान के दायरे में चर्चा करेंगे, ऐसा कहा है। यह महत्पूर्ण बात है। लेकिन संविधान के साथ-साथ मानवता का भी शब्द जोड़ा गया है। *Samvidhan is a codified document* और मानवता एक वैश्विक कल्पना है। तो इन दोनों में से मन को थोड़ा संदेह प्रकट होता है कि इसके बारे में माननीय प्रधान मंत्री प्रकाश डालें, यही मेरी इच्छा है।

SHRI V.V. RAGHAVAN (Kerala): Hon. Chairman, Sir, several hon. Members are speaking from the same party on seeking clarifications! Is it proper?

MR. CHAIRMAN: Let me tell you..... (*Interruptions*).....

SHRI V.V. RAGHAVAN: It is quarter to two.

MR. CHAIRMAN: I know that, but the question is this. On this issue, let us not create any controversy. I am calling Manoj Bhattacharyaji also.

SHRI SANGH PRIYA GAUTAM: But, Sir, there is nothing new. It is only a repetition..... (*Interruptions*).....

SHRI SANTOSH BAGRODIA: Are you challenging the authority of the Chairman?

SHRI SANGH PRIYA GAUTAM: No. I am not doing so. But everyone is repeating the same points. There is nothing new.

MR. CHAIRMAN: Anyway, I am allowing others also.
.....(Interruptions).....

AN HON. MEMBER: This is an issue on which everyone has to be permitted.

मानव संसाधन विकास मंत्री, विज्ञान और प्रौद्योगिकी मंत्री तथा महासागर विकास मंत्री (डॉ. मुरली मनोहर जोशी): सभापति जी, इतने सारे स्पष्टीकरण मांगे गए हैं, उन सबका उत्तर माननीय प्रधान मंत्री जी इस समय कैसे दे सकते हैं? काफी स्पष्टीकरण हो गए हैं। आप इस पर विचार कर लीजिए कि इसका जवाब आज के बदले सोमवार तक के लिए स्थगित किया जाए क्योंकि बहुत सारे स्पष्टीकरण हैं।

श्री सभापति: मंडे को जवाब करा लें।

डॉ मुरली मनोहर जोशी: ठीक है।

श्री नरेन्द्र मोहन: सर, ठीक है। मंडे को जवाब करा लीजिए।

SHRI PRANAB MUKHERJEE (West Bengal): We don't mind. We can do it on Monday.

DR. BIPLAB DASGUPTA (West Bengal): Sir, one more speaker remains.

SHRI SANTOSH BAGRODIA: It should be taken up, on a priority basis, immediately after Question Hour on Monday.

श्री अटल बिहारी वाजपयी: सभापति महोदय, यह गंभीर मामला है और सदन के सदस्यों की उत्तेजना भी समझ में आ सकती है। वहां मैं जो देखकर आया हूं उसका छोटा-सा वर्णन स्वयं सदन के सामने रखना चाहूंगा।

श्री सभापति: ठीक है।

श्री अटल बिहारी वाजपयी: लेकिन जो सीमित समय है, उसमें मैं सब सवालों के उत्तर नहीं दे सकता। आप सोमवार का समय तय कर दें तो मैं संतोषजनक जवाब देने का प्रयास करूंगा।

श्री सभापति: ठीक है।

SHRI PRANAB MUKHERJEE: We can do it on Monday immediately after Question Hour.

MR. CHAIRMAN: We will take it up on Monday. Shri Manoj Bhattacharya.

SHRI MANOJ BHATTACHARYA (West Bengal): Hon. Chairman, Sir, thank you very much for providing me a chance to speak on the subject and seek clarifications from the hon. Prime Minister. In fact, the

statement made by the hon. Prime Minister is quite benign in nature. I must also compliment him and put on record that the hon. Prime Minister has taken right steps after the incidents took place. But, as a matter of fact, in this august House, a few days ago, a special mention was raised by the hon. Member, Shri Md. Salim, and apprehensions were rightly expressed that terrorists and other divisive forces, who are trying to create a catastrophic situation in this country, were quite active, particularly, in regard to the Amarnath pilgrims, and it was suggested that the Government should take utmost measures to protect those pilgrims and to see to it that the general law and order situation in regard to this pilgrimage is fully maintained. I don't know the language in which I should express my anguish. The Government of India has failed to take some pre-emptive actions, in so far as protecting those innocent pilgrims, in so far as protecting the lives of so many innocent people in Pahalgam, in so far as the Kashmir Valley is concerned. I want to know who would own the responsibility for that. It goes without saying that there are serious lapses in the security measures; there are serious lapses, in so far as the internal intelligence, system is concerned. This is not a new incident that has taken place. Such unwarranted and ghastly attacks had been perpetrated on the innocent people, time and again, in the past. The Government had come out with some clarifications and statements afterwards. But the Government has perpetually failed in taking precautionary measures so that this sort of things are not repeated and the country is not pushed to such a serious situation. It is also unfortunate that following such unfortunate incidents, such ghastly attacks, some communal forces in the country have become active and they are trying to divide the country and escalate communal tension in the country. I appeal to the hon. Prime Minister to come out with clarifications in totality, not only with regard to the unfortunate incident that has occurred but also the multitude of atrocities. and, at the same time, the role of the Government of India should also be properly explained by the hon. Prime Minister on Monday at 12 o'clock.

+मिर्जा अब्दुल रशीद (जम्मू और कश्मीर): सर, हम ऑनरेबल प्राइम मिनिस्टर को कॉन्ग्रेचुलेट करते हैं कि वे ऑन दी स्पॉट वहां पर गये, अपनी नज़रों से उन्होंने वहां सब कुछ देखा, वहां पर लोगों की हौसला अफजाई की और कुछ फैसले लिए तथा जो अमरनाथ की यात्रा चल रही है, उसमें हौसला अफजाई की। हमें इस मामले में सिर्फ इतनी ही गुजारिश करनी है कि

† Transliteration of the speech in Persian Script is available in Hindi version of the Debate.

जिस हिम्मत और हौसले से ये इस वक्त पीस टॉक्स को आगे बढ़ा रहे हैं, वह भी ऐसे माहौल में कि अपने भी इनसे खफा हैं और भी नाखुश — इस माहौल में हम इनकी हिम्मत और हौसले की दाद देते हैं और इनसे गुजारिश करते हैं कि हिजबुल मुजाहिदीन का जो सबसे बड़ा ग्रुप मिलिटेंसी में इनवॉल्व है — ये सब के सब लोग कश्मीर के हैं, ये गुमराह लोग हैं, ये अपने लोग हैं और अपने लोगों से बात करना मुनासिब रहेगा कि गुमराही से वे इस सीधे रास्ते पर आना चाहते हैं। वे लोग आज इसलिए भी दबाव में हैं कि जम्मू कश्मीर की आवाम जो पिछले 11 साल से कत्ल-ओ-गारत और इंसानियत सौज मज़ालम में डूबी हुई है, उनका भी इन पर दबाव है कि ये लोग बात करें और गुमराही से वापिस आ जाएं। सबसे बड़ी बात जो मैं इनको याद दिलाना चाहता हूं वह यह है कि 1947 में जब रेडर्स यहां आए थे, उस वक्त भी जम्मू कश्मीर की आवाम ने शेर-ए-कश्मीर की रहनुमाई में इनको भगाया था। उस वक्त भारत का एक भी फौजी सिपाही वहां मौजूद नहीं था, ऐसे वक्त में इन्होंने इनको निकाला था। आज भी अगर वहां के लोग इनको निकालना चाहें और दहशतगर्दी को जड़ से खत्म करना चाहें तो वहां के आवाम के लोग सबसे बड़ा काम कर सकते हैं। इसलिए हम इनसे गुजारिश करते हैं कि हर हाल में जो पीस टॉक्स हैं, उनको जारी रखा जाए और जारी रखते हुए इस बीमारी को जड़ से खत्म किया जा सकता है। धन्यवाद।

SHRI BRATIN SENGUPTA (West Bengal): In view of the indescribable tragedy that is overtaken the whole nation and put us into an unimaginable grief, shock and consternation, will the Prime Minister beef up the security to overcome the security lapses and intelligence lapses for the future, particularly till the 15th of August? Will there be added emphasis on the security measures so that nothing of this kind can ever occur? Thank you.

SHRI KULDIP NAYYAR (Nominated): Mr. Chairman, Sir, first of all, as a human rights activist, I very much condemn the massacre which has taken place. Every human rights activist would deplore it. I welcome the limited ceasefire. But I think we could have achieved - this is my personal feeling — a full ceasefire. I was in Islamabad one-and-a-half months ago. I met General Musharraf, the Prime Minister of Pakistan. I told him that we have taken a stand that unless Pakistan stops cross border terrorism, India would not have any talks. I also gave a suggestion. I said, "Why don't both the sides have a ceasefire for six months?" It means that no gun would boom either on the LOC or on the international border or across the borders, I also requested that there should be no indirect firing or direct firing and the ISI should also be curbed. He said, 'I agree to that.' And, I said. This is dependent on the response of my Prime Minister." So I came back and I told the Prime Minister, "हो सकता है कि वे झूठ बोलते हों लेकिन झूठे के घर तक जाना चाहिए।" The Prime Minister said. "Yes, I will come back to you." I said, "If necessary

and if you want, I shall go back and carry your message." The Prime Minister said.....(*Interruptions*)...

SHRI PRANAB MUKHERJEE: Sir. after all. he is talking about the Executive Head of a foreign country. He cannot use the word 'sp <ft&& #' I You can formulate it in such a way that it does not appear that he is telling lies. I appreciate your feeling. But when we are speaking on the floor of the House, we should be careful in choosing our language.

SHRI KULDIP NAYYAR: Sorry, I did not know how to formulate it. What I should have said is, even if General Musharraf is probably not implementing what he had said, at least, we should go to the farther extent to find out whether it is possible to implement it. The Prime Minister did say that he would come back to me, and I even said, "I am ready to go back." Then, 15 days later, I again reminded the Prime Minister that such and such thing happened and, probably, that was the time when he said, "कुलदीप किधर हैं? कहीं पाकिस्तान तो नहीं गए हैं?" शायद इसी वजह से आपके दिमाग में यह था। हो सकता है, मेरा अपना सोचना है... क्योंकि आपने कहा था। My point is, we know that he is the architect of Kargil and we know that the Pakistani Army is behind all these things. Now what I would say here is that the Hizbul Mujahideen has not taken this step without the permission of Pakistan; It will be wrong on our part to assume that Pakistan is not in the picture. Similarly, Pakistan is in the picture in regard to the killing of these people. So, it is blowing hot and cold; peace and war. But when I brought this offer to the Prime Minister — I do agree with him that we have been betrayed after the bus yatra; I do agree with him that it is very difficult to put things in order — I told him, "Modalities will have to be worked out; I am nobody who can ensure that; the Commanders will have to be taken into the picture, and all that. But I just want to ask of the Prime Minister: "Why did you not agree to this thing? Is it because I am not a BJP Member or is it that my name is not R.K. Mishra; what is the reason; why you did not trust me?...(Interruptions)...

SHRI M.VENKAIAH NAIDU: Sir. Mr. Mishra is not here? Why should he briog in his name here? And where is the question of BJP here?... (*Interruptions*)...

श्री गुलाम नबी आज़ाद: अरे, थोड़ा मज़ाक में भी लेना चाहिए।

श्री एम. वेंकैया नायडु: मज़ाक क्या होता है? ऐसे सेंसेटिव मामले में मज़ाक होता है क्या?

2.00 P.M.

श्री कुलदीप नैयर: नहीं, नहीं.....थोड़ा सा तो होना चाहिए। इतना सीरियस नायडू साहब मत होइए।

श्री गुलाम नबी आज़ाद: उन्होंने लाईट सेंस में कहा है।

श्री कुलदीप नैयर: नायडू साहब, इतना सीरियस मत होइए।

श्री एम. वेंकैया नायडू: यह सीरियस है।

श्री कुलदीप नैयर: जो बात सिरियस थी, वह कह दी।

श्री एम. वेंकैया नायडू: यह मामला सिरियस है।....(व्यवधान).. बात करने के लिए हम भी तैयार हैं। खुद हमारे प्रधान मंत्री गए थे, लाहौर।

SHRI KULDIP NAYYAR: It can still be possible. That is my feeling.

श्री एम. वेंकैया नायडू: आप भी साथ गए थे लाहौर।

श्री कुलदीप नैयर: हां, गया था I am proud of it.....(व्यवधान)..

श्री टी.एन.चतुर्वेदी (उत्तर प्रदेश): वे हमको नहीं ले गए थे, आपको ले गए थे।

श्री कुलदीप नैयर: इम्पॉर्टैंस के हिसाब से ले गए थे।

श्री टी.एन.चतुर्वेदी: या उम्र के लिहाज़ से ले गए थे?

SHRI KULDIP NAYYAR: Sir, I am on my last point. I have so much respect for the Prime Minister.

SHRI V.V. RAGHAVAN: We are very much hurt by this tragedy and atrocities which are going on in Kashmir. In this context, this kind of talk on the floor of the House would do harm (Interruptions)...

SHRI KULDIP NAYYAR : All that I am trying to say to the Prime Minister is this. Is it possible for him to consider this? Maybe, we can work out the modalities; maybe, the Commanders will take over, if it is proper. But if his conviction is that all that is bogus and it is only a smoke screen, it is up to him to decide.

SHRI B. P. SINGHAL: In this House, we speak facts and not fiction.

श्री प्रेमचन्द गुप्ता (बिहार): प्रधान मंत्री जी, ह्यूमन राइट्स कमीशन को भी पाकिस्तान बार्डर पर भिजवा दीजिए सब ठीक हो जाएगा।(व्यवधान)..

श्री एम. वेंकैया नायडू: सर, ...।....(व्यवधान)..

[4 August, 2000]

RAJYA SABHA

लाला लाजपत राय (पंजाब): चेयरमैन साहब, मैं इस दुर्घटना का पुरजोर शब्दों में खंडन करता हूँ, मजम्मत करता हूँ। जहाँ मैं इन वाक्यात की मजम्मत करता हूँ, वहीं पर मैं प्रधान मंत्री जी ने अपने साथ मुखतलिफ पार्टियों के लीडरान को ले जाने की जो पहल की है, उसकी सराहना करता हूँ। इससे वहाँ के रहने वाले लोगों को विश्वास मिला है और जो लोग मारे गए हैं उनके घर वालों को भरोसा मिला है। मैं यह कहना चाहता हूँ कि बात-चीत चलती रहनी चाहिए, बहुत मुनासिब है, बात-चीत भी चलती रहेगी और ये रगड़े भी चलते रहेंगे। पंजाब का तजुर्बा हमारे सामने है। वह कैसे खत्म हुआ इसकी मिसाल भी हमारे सामने है। मैं माननीय प्रधान मंत्री जी से केवल दो बातें पूछना चाहता हूँ। पहली बात तो यह है कि वहाँ पर जो लोग मारे गए हैं अभी तक उनके परिवार वालों को स्टेट या सैन्टर की ओर से कम्पनसेशन क्यों नहीं मिला? यह कब तक मिलेगा क्या इसकी जानकारी हमें मिलेगी? मेरी दूसरी बात यह है कि जैसे वैष्णोदेवी मंदिर के लिए एक ट्रस्ट बना और उससे वहाँ का रास्ता बिल्कुल महफूज़ हो गया है, ट्रस्ट के बनने के बाद से लेकर आज तक वहाँ पर कोई दुर्घटना नहीं घटी है, क्या सरकार अमरनाथ मंदिर के बारे में भी ऐसा विचार कर रही है कि वहाँ ट्रस्ट बने और सारा रास्ता महफूज़ हो जाए? अगर ऐसा विचार है तो यह कब तक पूरा हो जाएगा?

MR. CHAIRMAN: This is the first time that we are giving opportunity to more than one Member from each party. Whoever has sent his name has been allowed to speak because this is a solemn thing and the country is totally shocked. But this should not be taken as a precedent that henceforth also we would do it.

SHRI N. K. P. SALVE (Maharashtra): We hope there will be no more such killings!

MR. CHAIRMAN: No. Even if killings are there, the determination should be there and not merely the thing that we speak for the sake of speaking. Already, thirty Members have spoken today. Members from all the parties have spoken. The Prime Minister will respond to it on Monday, at 12 o'clock.

We adjourn for one hour. After that, we will take up Private Members' Resolutions. Now, I adjourn the House.

The House then adjourned for lunch at three minutes past two o'clock. The House re-assembled after lunch at seven minutes past clock,

THE VICE- CHAIRMAN (SHRI SURESH PACHOURI)

PRIVATE MEMBERS' BUSINESS RESOLUTION

Measures To Control Population Grow

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI): up a resolution by Shri Sirigireddy.